

this fertiliser factory starts marketing of fertilisers itself, if so, whether the Government is going to accept that suggestion?

Shri K. C. Reddy: No such suggestion has been made by the Mission.

Dr. M. M. Das: May I know whether it is a fact that the required number of wagons could not be supplied and this transport bottle-neck is a contributory factor to this accumulation of stocks in January last?

Shri K. C. Reddy: For a short while, at the beginning of the year there was a transport bottle-neck. Subsequently we made arrangements to get over the difficulty. We have appointed a special transportation officer and at present, I would like to say, there is no difficulty about transport.

Shri K. P. Tripathi: May I know, Sir, if it is a fact that Rs. 100 extra per ton is charged for Assam and that is one of the reasons for Assam not lifting its quota? If this fact has been brought to the notice of the hon. Minister will he tell us what steps he is going to take?

Shri K. C. Reddy: The price of the fertiliser is the same. The fertiliser is being sent to Assam now by steamer. It was represented that the stuff when sent by train was costlier and that if the fertilizer was sent by train via Siliguri it would be economical. The matter is receiving our attention.

Shri T. K. Chaudhuri: Are the Government satisfied that adequate godown accommodation is available in the States which have been induced to take over these accumulated stocks?

Shri K. C. Reddy: Yes.

Dr. Jaisoorya: May I know, Sir, whether one of the reasons which prevented the States from taking the maximum quota was the failure to provide wagons in 1952 and secondly the high price prevailing during the last year?

Shri K. C. Reddy: Bottle-neck in transport at the beginning of the year and the prevailing high price during

the middle of last year were some of the causes.

Shri Nanadas: The Minister stated the stock in March as 77,129 tons and at present as only 36,000 tons. May I know what the reasons are for this fall in production?

Shri K. C. Reddy: I may say that the reason is not fall in production but better and efficient dispatches.

INSTITUTIONS FOR COTTAGE AND SMALL SCALE INDUSTRIES IN PUNJAB

*485. **Prof. D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state the names of the various institutions in the Punjab run or aided by the Central Government for imparting training in cottage and small scale industries?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is laid on the Table of the House. [See Appendix III, annexure No. 2.]

Prof. D. C. Sharma: May I know, Sir, on what basis these institutions have been selected by the Government of India?

Shri T. T. Krishnamachari: I am in a difficult position to answer this question. For most of the institutions, aid is being given under the Refugee Rehabilitation Scheme. What the basis is on which these institutions have been selected and the details in regard to the working of these institutions, supervision of the working of the institutions, etc., I am afraid I am not in a position to say. The question may be addressed to the Minister of Rehabilitation.

Prof. D. C. Sharma: Is it not a fact, Sir, that there are certain chunks of the Punjab, which have been left out of consideration altogether and there are certain other parts of the Punjab which are very well treated?

Shri T. T. Krishnamachari: Maybe, Sir. But the basis on which the Commerce and Industry Minister aids the cottage industries is different from the basis here. As already mentioned by

me it should be addressed to the proper quarter.

RESIN INDUSTRY IN PUNJAB

*486. **Prof. D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state whether Government have received any report with regard to the failure of the resin industry in the Punjab financially?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I presume the hon. Member is referring to the Rosin industry. The answer is in the negative.

Prof. D. C. Sharma: May I know, Sir, whether after the Partition the resin industry which is a subsidiary industry for the Punjab has declined very much and it has led to unemployment? May I also know what steps are taken to put it on a proper footing so that there should be less of unemployment in that sector?

Shri T. T. Krishnamachari: The presumption on which the question is based, so far as the knowledge of the Minister of Commerce and Industry goes, has no bearing in fact.

Mr. Deputy-Speaker: The hon. Minister has not received any complaint from the Punjab Government in the above connection.

Prof. D. C. Sharma: May I know, Sir, whether in view of the fact that the Punjab is very rich in forest wealth, any steps have been taken to put this industry on a sound basis?

Mr. Deputy-Speaker: The hon. Minister says he has not received any complaint.

DELEGATION TO NORTH BORNEO

*487. **Shri Dabhi:** (a) Will the Prime Minister be pleased to state whether Government have selected the personnel of the delegation proposed to be sent to North Borneo with a view to making a study of conditions and assessing the prospects of successful settlement of Indians there?

(b) When is the proposed delegation likely to leave India for North Borneo?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The members of the proposed delegation were selected some time ago, but we are still waiting for a reply from the Government of North Borneo, before the delegation can proceed.

Shri Dabhi: May I know the categories of Indians who will be permitted to go to and settle in North Borneo at present? Or are we to understand that no Indian will be permitted to go and settle there, until and unless there is an agreement between our Government and North Borneo Government on this question?

Shri Anil K. Chanda: The question is a bit premature. It was arranged, as I have said once before in the last session, that we would send a delegation to make enquiries on the spot and report to the Government and then alone the question of immigration will be settled.

Shri Dabhi: Sir, I wanted to ask whether at present any Indians could be allowed to go and settle there.

The Prime Minister (Shri Jawaharlal Nehru): If I may answer that question, not only chances do not exist at present but they are remote in future also for Indians to go and settle there.

Shri Punnoose: May I know the names of those who are selected for the delegation?

Shri Anil K. Chanda: It was proposed to compose the delegation with these persons:—

Officials: 1. Mr. M. Gopala Menon, I.F.S., representative of the Government in Malaya and Singapore.

2. Thakur Kehar Singh, P.C.S., Himachal Pradesh.

Non-Official: Mr. V. E. Andrews of Travancore-Cochin Union.